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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties	
C.A. No.				M/s. / Mr.	
СР	-	For	252(3)	Chariot Infra Pvt. Ltd. Vs ROC	
No.135/BB/		compliance			
2017	inn i de	of office	gax fu	e e e e e e e e e e e e e e e e e e e	
		objections			
1,000		raised by		,	
		registry			

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
T,	VINAYAK BHAT	petiliones	Wino it
	9886032325		return

PCS for petitioner is present. He again requested time for supplying the additional information called for by the Registry.

Time granted till 16.11.2017.

MEMBER (J)

MEMBER (T)